

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No.462 of 2011

(Arising out of OIO-1/STC/BRC-I/MP/COMM-I/2011 dated 26.04.2011 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

Shri Debesh Mehta

.....Appellant

Operation Head,
M/S. Digital 2 Virtual Isp Pvt. Ltd.
85 B, Sampatrao Colony,
Amin Chamber, Alkapuri,
Vadodara-07.

VERSUS

C.C.E. & S.T.-Vadodara-I

.....Respondent

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara, Gujarat-390007

APPEARANCE:

None appeared for the Appellant

Shri Dinesh Prithiani, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 29.09.2022
DATE OF DECISION: 23.01.2023

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 461 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul